## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 135/BB/ 2017	-	For compliance of office objections raised by Registry	of IB	Greynium Information Technologies Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A PARNA PURKAYASTHA	Applicant	Span Pu Lyus he

## <u>ORDER</u>

Matter is listed today for admission. Counsel for Petitioner is present. She has filed memo alongwith annexure. Heard her. Issue notice to the Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect notice from the Registry and to serve it on Corporate Debtor and to file proof for serving of notice. List it on 19/12/2017.

Member (T)

Member (J)